

Annexure 7

Name of the Corporate Debtor : PHARMA TRADERS PRIVATE LIMITED  
 DATE OF COMMENCEMENT OF CIRP:15/12/2022  
 List of operational creditors (Government dues) as on 03/01/2023

S.no	Details of Claimant		Details of Claim received		Details of claim admitted							Remarks if any		
	Department	Government	Date of receipt	Amt Claimed	Amt of claim admitted	nature of claim	Amt covered by security	Amt covered by guarantee	Whether related party	% of voting share in COC	Amt of contingent claim		Amt of mutual dues that may be set off	Amt of claim not admitted
1	Income Tax Officer, TDS 2 Indore	Govt of India	27/12/2022	533860	0	TDS	0	0	NO	0	0	0	533860	533860 under verification
2	CGST & Central Excise, Division -IV, Indore.	Govt of India	28/12/2022	27464538	27464538	Service tax	0	0	no	0	0	0	0	
	<b>TOTAL</b>			<b>27998398</b>	<b>27464538</b>									

Pratibha Khandelwal  
 Interim Resolution Professional ("IRP")  
 For PHARMA TRADERS PRIVATE LIMITED ("PTPL")  
 CIN: U52311MP2001PTC014504  
 IP Registration no. IBB/PA-002/IP-N00031/2016-2017/10068  
 AFA No: AA2/10068/02/011123/202248.  
 Valid till 01/11/2023

